## Pak's plan for Massive Infiltration in Jammu and Kashmir

2715. SHRI O.P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to. the news-item published in the Statesman, dated the 13th November, 1998 captioned "Massive infiltration planned in Jammu and Kashmir.";

(b) whether by organising a large scale infiltration of armed mercenaries into Jammu and Kashmir, Pakistan is planning to create a situation similar to that of 1965 in the State when it had sent thousands of armed infiltrators into the State to spread violence leading to a war in the sub-continent; and

(c) if so, Government's reaction there to and emergency measures being taken to counter this potential threat?

### THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) While it is true that Pakistan have been continously trying to infiltrate terrorists including foreign mercenaries into Jammu & Kashmir to keep up the level of militancy, there is, however, no authentic information about their having any plan of starting a war in the subcontinent.

(c).The Government have adopted a multipronged approach to tackle infiltration on the border which includes inter-alia, strengthening the border management, gearing up intelligence machinery, improved interaction with border population, setting up of outposts of security forces, constituting Village Defence Committees, modernisation and upgradation of police and security forces with advanced/sophisticated weapons and communication systems etc.

### नेपाल के जरिए जारी करेंसी नोटों का आगमन

2716. श्री रामजीलाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 5 सितम्बर, 1998 को "राष्ट्रीय सहारा" में "नेपाल के जरिए आ रही जाली भारतीय मुद्रा." शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है,

(ख) यदि हां, तो सरकार ने सारे प्रकरण की जाचं किस जांच एजेंसी से और कब करवाई,

(ग) सरकार को जाली नोटों के चलने से संबंधित जानकारी कब मिली और इसे रोकने हेतु उठाए गए कदमों का ब्यौरा क्या है, और

(घ) उसके परिणामों का ब्यौरा क्या है ?

**गृह मंत्री (श्री लाल कृष्ण आडवाणी**) : (क) जी हां, श्रीमान ।

(ख) से (घ) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी।

#### **Smuggling of Counterfeit Notes**

2717. SHRI SATISHCHANDRA SITARAM PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that lakhs of counterfeit notes are smuggled from across the border;

(b) if so, the total amount of fake currencies ceased, so far;

(c) the estimated amount of fake currency under circulation; and

(d) whether Government propose to issue the details of such fake currency identification for the use of common people?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Circulation as well as seizure of fake currency notes have been reported from time to time in some parts of the country. According to available information, the total value of forged Indian currency notes recovered/seized during the year 1998 (upto September) was R. 23,68,725. The value of forged currency notes in circulation cannot be ascertained with any degree of certainty.

(d) The Reserve Bank of India issues press releases, from time to time, to enable the public to distinguish between genuine and fake currency notes.

#### **ISI Link with Political Parties**

2718. SHRI SATISHCHANDRA SITARAM PRADHAN: Will the Minis ter of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of I.S.I. activists and sympathisers have joined political parties to camouflage their relations with I.S.I.;

(b) whether Government have identified these political party leaders; and

(c) if so, the political parties with which these people are associated?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) No information is available with the

Government in this regard.

# Killing of Militants by unconstitutional Agencies in Assam

2719. SHRI DRUPAD BORGOHAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that unconstitutional agencies like terrorist organisations are killing people including militants in Assam during the last three months;

(b) if so, the number of people killed, district-wise; and

(c) whether the State police have registered any case against these killers?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Attack on Minorities**

2720. SHRI NILOTPAL BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of severe attacks on the minorities especially Christian minorities in different parts of the country; and

(b) if so, the details thereof and steps contemplated for arresting and eliminating such unseemly developments through the National Minorities Commission?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No Sir. However, some isolated incidents of attacks on minorities including Christians in certain parts of the country have been reported.

(b) The National

Minorities

Commission is understood to be enquiring into these incidents; the State Governments concerned have been advised to take action against the alleged wrong-doers.

#### Irregularities in the selection of Assistant Engineers (Civil)

2721. SHRI GHUFRAN AZAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some MPs have repeatedly written to the LGChief Secretary of Delhi Government about numerous irregularities in the direct recruitment case of Assistant Engineers (Civil) which was arranged by the Delhi Subordinate Services Selection Board;

(b) if so, the facts and details thereof; and

(c) the comments of the Chief Secretary, NCT Delhi on various representations sent by MPs?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The Government of National Capital Territory of Delhi have reported that some references on the subject were received from a Member of Parliament. The irregularities pointed out by the Hon'ble Member were examined and it was found that there was no evidence to show that the selection of candidates was